

(c) and (d) There are various militants groups which are involved in these acts and these groups are aided and abetted by Pakistani Intelligence Agency, ISI. The main organisations involved in J&K are Hizbul Mujahideen, Harkat-ul-Ansar, Bashkar-e-Toiba, Al-Jahad, Tahreek-ul-Mujahideen etc. Various steps have been taken which include vigil on the border and indepth areas, increase in Naka parties, establishment of pickets manned by security forces at important places etc. Other steps include gearing up of intelligence machinery, stricter enforcement of existing regulations and close coordination between the concerned Central and State Agencies. In addition, action against arrested militants is taken under the relevent provisions of Law.

#### Requirement of Foodgrains under PDS

4850. SHRI B.L. SHANKAR : Will the Minister of FOOD be pleased to state:

(a) the requirement of wheat and rice during 1997-98 under the new public distribution system in comparison that of 1996-97, State-wise;

(b) the manner in which the Government propose to procure wheat for this purpose during 1997-98;

(c) the States from which the wheat and rice for PDS would be procured alongwith the quantity and price thereof;

(d) the quota proposed of each State for the allotment of wheat and rice under new PDS during 1997-98;

(e) whether the Government expect shortfall in wheat and rice procurement during 1997-98; and

(f) if so, the details thereof and the reasons therefor?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND MINISTER OF FOOD (SHRI CHATURANAN MISHRA) :

(a) The requisite information is given in the statement-I enclosed.

(b) The procurement of wheat for 1997-98 season is in progress. A total quantity of 20.29 lakh tonnes of wheat has already been procured upto 2.5.97.

(c) Statement-II showing procurement of wheat and rice State-wise, in the current Marketing Season is enclosed. The procurement season is still in progress. The procurement of wheat and rice will be continued in these States and also other States/UTs.

The MSP of wheat is Rs. 415/- per quintal and a Central bonus of Rs. 60/- per quintal, in addition, has been announced for wheat procured for Central Pool upto 10.6.97 in the current Rabi 1997-98 Season. The minimum support prices of paddy are Rs. 380/- per quintal for common, Rs. 395/- per quintal for fine and Rs. 415/- per quintal for superfine varieties for the current Kharif Marketing Season 1996-97. The procurement price of levy rice varies from State to State depending on the taxes and mandi levies imposed on paddy. A statement showing the procurement prices of levy rice for Kharif 1996-97 season for different States is at Annexure-III.

(d) The information is given in the statement-III enclosed.

(e) No, Sir.

(f) Does not arise.

#### Statement-I

*Allotment of Wheat and Rice for PDS/ RPDS in 1996-97 and monthly allotment of Wheat and Rice under targetted PDS*  
(in '000 Tonnes)

States/ UTs	Annual Allotment for PDS in 1996-97		Monthly Allotment under Targetted PDS (For the Month of June, 1997)					
	Rice	Wheat	Rice			Wheat		
			BPL	APL	Total	BPL	APL	Total
1	2	3	4	5	6	7	8	9
Andhra Pradesh	2490.00	180.00	29.65	152.05	181.70	3.00	15.00	18.00
Arunachal Pradesh	109.20	7.20	0.68	5.91	6.59	0.06	0.51	0.57
Assam	648.70	355.50	12.03	22.89	34.92	7.02	13.36	20.38
Bihar	389.60	697.60	34.36	7.92	42.28	51.54	11.88	63.42
Delhi	240.00	700.00	0.72	12.17	12.89	2.24	38.16	40.40
Goa	90.00	37.20	0.26	3.57	3.83	0.12	1.69	1.81
Gujarat	376.00	690.00	Nil	18.90	18.00	20.00	29.50	49.50
Haryana	52.00	208.16	Nil	Nil	Nil	7.33	0.72	8.05

1	2	3	4	5	6	7	8	9
Himachal Pradesh	122.80	140.00	Nil	Nil	Nil	2.96	9.73	12.69
Jammu & Kashmir	528.00	360.00	2.54	14.50	17.40	1.26	7.74	9.00
Karnataka	1453.12	356.00	23.00	37.00	60.00	5.75	9.25	15.00
Kerala	1847.00	572.50	15.35	107.69	123.04	Nil	25.00	25.00
Madhya Pradesh	613.68	605.62	24.00	10.35	34.35	29.34	12.75	41.99
Maharashtra	858.00	1010.00	21.16	22.38	43.54	39.30	41.38	80.68
Manipur	120.00	32.40	0.76	3.40	4.16	0.31	1.40	1.71
Meghalaya	190.00	29.50	1.09	8.73	9.82	0.24	1.90	2.14
Mizoram	92.05	23.50	0.29	7.01	7.30	0.04	1.01	1.05
Nagaland	81.20	8.60	0.71	8.68	9.39	0.18	1.56	1.74
Orissa	1012.00	451.00	31.82	3.72	35.54	Nil	Nil	Nil
Punjab	18.00	121.00	0.68	0.28	0.96	3.62	1.51	5.13
Rajasthan	59.00	1358.37	0.25	0.78	1.03	21.45	32.68	54.13
Sikkim	60.10	10.70	0.30	2.69	2.99	0.04	0.38	0.42
Tamilnadu	1893.50	287.20	45.79	38.44	84.23	Nil	Nil	Nil
Tripura	194.40	21.60	2.25	9.23	11.48	Nil	1.28	1.28
Uttar Pradesh	532.20	1140.40	31.50	11.20	42.70	64.00	22.17	86.17
West Bengal	800.00	1071.00	32.70	9.55	42.25	13.90	65.00	78.90
A&N Islands	30.00	9.00	0.15	0.53	0.68	0.07	0.26	0.33
Chandigarh	3.60	21.60	0.02	0.17	0.19	0.16	0.97	1.13
D&N Haveli	6.00	3.00	0.12	0.04	0.16	0.03	0.01	0.04
Daman & Diu	7.20	2.40	0.00	0.14	0.14	0.00	0.04	0.04
Lakshadweep	6.30	0.50	0.02	0.35	0.37	Nil	0.03	0.03
Pondichery	24.00	9.00	0.61	0.29	0.90	0.04	0.02	0.06
<b>Total</b>	<b>14947.65</b>	<b>10521.45</b>	<b>312.81</b>	<b>519.66</b>	<b>832.47</b>	<b>274.02</b>	<b>346.77</b>	<b>620.79</b>

P-Provisional      BPL - Below Poverty Line      APL - Above Poverty Line

**Statement-II**  
*Procurement of Rice and Wheat during current marketing season*  
 (in '000 Tonnes)

State/UT	Rice (as on 28.4.97) (Mktg. Season 1996-97)	Wheat (As on 2.5.97) (Mktg. Season 1996-97)
1	2	3
Andhra Pradesh	2857	—
Assam	Neg.	—

	2	3
1	2	3
Bihar	Neg.	—
Haryana	1196	511
Karnataka	82	—
Madhya Pradesh	562	5
Maharashtra	32	—
Orissa	385	—
Punjab	4213	1433
Rajasthan	3	30

1	2	3
Uttar Pradesh	855	50
West Bengal	148	—
Tamilnadu	709	—

1	2	3
Chandigarh	14	—
	11056	2029

Tamilnadu does not contribute to Central Pool.  
Neg : Below 500 Tonnes

**Statement-III**

*Procurement Price of Levy Rice (Raw & Parboiled) for 1996-97 Kharif Marketing Season (Oct.-Sept.)*

S.No.	State/UTs	Common 1996-97		Fine 1996-97		Superfine 1996-97	
		Raw	P.Bld	Raw	P.Bld	Raw	P.Bld
1.	Andhra Pradesh	676.90	680.60	701.50	704.80	734.40	737.20
2.	Assam	637.30	641.50	660.30	664.20	691.00	694.50
3.	Haryana/Delhi	671.70	675.50	696.10	699.50	728.70	731.60
4.	Karnataka	625.90	630.30	648.50	652.60	678.60	682.30
5.	Madhya Pradesh	625.90	630.30	648.50	652.60	678.60	682.30
6.	Maharashtra	627.10	631.50	649.70	653.80	679.80	683.40
7.	Orissa	654.20	658.30	677.90	681.60	709.60	712.80
8.	Punjab	678.30	681.90	702.90	706.30	735.90	738.70
9.	Rajasthan	663.30	667.20	687.40	690.90	719.50	722.60
10.	UT Chandigarh	659.90	663.80	683.80	687.40	715.80	719.00
11.	U.P.*	651.40	655.50	675.00	678.70	706.50	709.80
12.	West Bengal	623.00	627.50	645.65	649.70	675.50	679.20
13.	Pondicherry	620.20	624.70	642.60	646.80	672.40	676.20

\* In U.P. if the paddy is subject to Market fee @4% the levy prices will be as under :

	1996-97	
	Raw	P.Bld
Common	662.70	666.60
Fine	686.80	690.30
Super Fine	718.90	722.00

**Grants to Voluntary Organisations**

4851. SHRI JAGAT VIR SINGH DRONA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Government have sanctioned annual grants to voluntary organisations engaged in implementation of schemes in areas which fall within jurisdiction of the Agriculture Ministry;

(b) if so, the names of such schemes, the grants budgeted for, and actually disbursed and the number of

beneficiary organisations in respect of each scheme in the financial years 1995-96 and 1996-97;

(c) whether the said schemes are likely to continue in 1997-98; and

(d) if not, the schemes likely to be discontinued and the names of new discontinued and the names of new ones likely to be added in 1997-98?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND MINISTER OF FOOD (SHRI CHATURANAN MISHRA) :

(a) Yes, Sir.

(b) Statement - I & II enclosed.

(c) Yes, Sir.

(d) Does not arise.